

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 126

CMP. Appl/151(CH)2024

and

**CP(CAA) No.19/Chd/Chd/2024
(1ST Motion)**

IN THE MATTER OF:-

AKM Holding Pvt. Ltd.

...Transferor Company

And

Hightime Spirits Pvt. Ltd.

...Transferee Company

Under Section: 230-232, R 154 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.07.2024, in supplementary list.

Sd/-
Court Officer

15.07.2024
Tanvi